

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-119/2001/8278/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 16 September, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/7457 Dated 11.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 23.09.2023, till the morning of 26.09.2023**, has been granted. The Addl. District & Sessions Judge (FTC), Lakhimpur, and in his absence, the Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, and in her absence, the Civil Judge & Assistant Sessions Judge, Lakhimpur and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office till you return and resume your duties.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/8279/A, dated , 16-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
